

No.GOB(I) 2/2017

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 10TH NOVEMBER, 2017.**

NOTIFICATION

PART-A

The following transfers and postings of officers of Judicial Department in the cadre of Senior Civil Judges, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
1	Sri.Venkatesh R.Hulgi	I Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	Prl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vacant Court)
2	Sri.Shankara M. Jalawadi	Addl. Senior Civil Judge and JMFC., Athani, Belagavi District.	Senior Civil Judge and JMFC, Athani. Belagavi District. (Vacant Court)
3	Smt.G.S.Praseela Kumari	Addl. Senior Civil Judge, Srirangapatna, Mandya District.	Prl. Senior Civil Judge and JMFC., Srirangapatna, Mandya District. (Vacant Court)
4	Sri.Selva Kumar C.	Senior Civil Judge and CJM, Kodagu-Madikeri.	II Addl. Senior Civil Judge and JMFC., Chitradurga. (Vacant Court)
5	Sri.Srikanth S.V.	I Addl. Senior Civil Judge, Dharwad.	Prl. Senior Civil Judge and CJM., Dharwad (Vacant Court)
6	Sri.Karabari Ravindra	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vacant Court)

7	Sri.Annugouda Veeragouda Patil	XLII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Prl. Senior Civil Judge and CJM, Mandya. (Vice Sri. Dinesh N.G. – transferred) (ON REQUEST)
8	Smt.N.Sheela	I Addl. Senior Civil Judge, Vijayapura.	Prl. Senior Civil Judge and CJM, Vijayapura. (Vacant Court)
9	Sri.Dinesh N.G.	Prl. Senior Civil Judge and CJM, Mandya.	Addl. Senior Civil Judge, Mandya. (Vice Smt. N.Nara- samma – transferred)
10	Smt.Indira Mailswamy Chettiyar	II Addl. Senior Civil Judge, Dharwad.	I Addl. Senior Civil Judge, Dharwad. (Vice Sri.Srikanth S.V. – transferred)
11	Sri.Nagarajappa A.K.	II Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	I Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Sri.Venkatesh R. Hulgi – transferred)
12	Smt.E.Chandrakala	Senior Civil Judge and JMFC., Harihar, Davanagere District.	II Addl. Senior Civil Judge, Dharwad. (Vice Smt.Indira Mailswamy Chettiyar – transferred) (ON REQUEST)
13	Sri.Basavaraj Chengti	Senior Civil Judge and CJM, Chikkamagaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkamagaluru. (Newly Created Court)

14	Sri.Vivekananda Shivaram Pandit	Addl. Senior Civil Judge, Udupi.	Prl. Senior Civil Judge and CJM, Udupi. (Vacant Court)
15	Sri.Shashikant Basalingappa Bhavikatti	XXV Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, P.W.D. & Irrigation Department, M.S.Building, Bengaluru. (Vacant Post)
16	Sri. Palled Ravindra Jadiyappa	III Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District.	II Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Sri.Nagarajappa A.K. – transferred)
17	Sri.G.Raghavendra	II Addl. Senior Civil Judge and JMFC., Davanagere.	Prl. Senior Civil Judge and JMFC., Sagar, Shivamogga District. (Vice Smt.Kalpana M.S - transferred) (ON REQUEST)
18	Sri.Rajesh Karnam.K.	XVIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Rural Development and Panchayathraj Department, Women and Social Welfare Department, M.S.Building, Bengaluru. (Vacant Post)

19	Sri.Veeranna Somashekara	III Addl. Judge, Court of Small Causes, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government, (opinion-4) Law Department, Vidhana Soudha, Bengaluru. (Vacant Post)
20	Sri.Sreenivasa	Senior Civil Judge and JMFC., Harapanahalli. Davanagere District.	Senior Civil Judge and CJM., Gadag. (Vacant Court) (ON REQUEST)
21	Smt.Kalpana M.S	Prl. Senior Civil Judge and JMFC., Sagar, Shivamogga District.	XX Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri.Dileep Kumar B – transferred) (ON REQUEST)
22	Shriram Narayan Hegde	Addl. Senior Civil Judge and CJM., Chikkamagaluru.	Senior Civil Judge and CJM, Chikkamagaluru. (Vice Sri. Basavaraj Chengti – transferred)
23	Sri.Siddanna B.Handral	I Addl. Senior Civil Judge, Ballari.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Ballari. (Newly Created Court)

24	Smt.N.Narasamma	Addl. Senior Civil Judge, Mandya.	XXIII Addl. Judge, Court of Small Causes and XXI Addl.Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. M.C. Nanje Gowda – transferred) (ON REQUEST)
25	Sri. T.Shrinivasa	Senior Civil Judge and CJM, Koppal.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Koppal. (Newly Created Post)
26	Sri.H. Devaraju	Addl. Senior Civil Judge and JMFC, Chikkaballapura.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkaballapura. (Vacant Post)
27	Sri.Laxman Ramu Kurane	Senior Civil Judge and JMFC., Gubbi, Tumakuru District.	VII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Smt.Nalini Kumari A.M. – transferred) (ON REQUEST)

28	Sri.Prithviraj Vernekar	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Karabari Ravindra–transferred)
29	Sri.Gudi Vasudev Radhakant	II Addl. Senior Civil Judge, Vijayapura.	I Addl. Senior Civil Judge, Vijayapura. (Vice Smt. N.Sheela – transferred)
30	Sri.Dileep Kumar B.	XX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government, (opinion-2) Law Department, Vidhana Soudha, Bengaluru. (Vacant Post)
31	Sri.Irappanna Pavadi Naik	III Addl. Senior Civil Judge and JMFC., Davanagere.	II Addl. Senior Civil Judge and JMFC., Davanagere. (Vice Sri.G.Raghavendra – transferred)
32	Smt. Shirin Javeed Ansari	Prl. Senior Civil Judge, Saundatti, Belagavi District.	XXV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Shashikant Basalingappa Bhavikatti – transferred) (ON REQUEST)
33	Sri.Mahamed Imthiyaz Ahmed	II Addl. Senior Civil Judge, Ballari.	I Addl. Senior Civil Judge, Ballari. (Vice Sri. Siddanna B.Handral – transferred)

34	Sri.B.K.Ravikantha	Addl. Senior Civil Judge and JMFC., Pandavapura, Mandya District.	Senior Civil Judge and JMFC., Pandavapura, Mandya District. (Vacant Court)
35	Sri.M.C. Nanje Gowda	XXIII Addl. Judge, Court of Small Causes and XXI Addl.Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru (Vacant Post)
36	Sri. Nandeesh R.P.	Senior Civil Judge and CJM, Chamarajanagar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chamarajanagar. (Newly Created Post)
37	Sri.N.M.Ramesh	II Addl. Senior Civil Judge and JMFC., Chikkamagaluru.	Addl. Senior Civil Judge and CJM., Chikkamagaluru. (Vice Sri.Shriram Narayan Hegde – transferred)
38	Sri.Vijayakumar Rai. B.	II Addl. Senior Civil Judge and JMFC, Hassan.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Hassan. (Vacant Post)

39	Sri.Prabhakara Rao	Senior Civil Judge and JMFC, Indi, Vijayapura District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Vijayapura. (Vacant Post)
40	Sri.Vijaya Kumar	Senior Civil Judge and JMFC., Lingasugur, Raichur District.	Senior Civil Judge and CJM, Kodagu-Madikeri. (Vice Sri. Selva Kumar C.- transferred) (ON REQUEST)
41	Smt. Nalini Kumari A.M.	VII Addl. Chief Metropolitan Magistrate, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Department of Personnel and Administrative Reforms, Kannada, Culture, Information and Broadcasting, Vidhana Soudha, Bengaluru. (Vacant Post)
42	Sri. Shivappa Gangappa Salagare	XXIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru (Vacant Post)

43	Smt. Yasmin Parveen Ladkhan	Addl. Senior Civil Judge, Haveri.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Haveri (Newly Created Post)
44	Sri. Nagaraj Siddappa Ankasadoddi	Senior Civil Judge, Kadur, Chikkamagaluru District.	III Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. (Vice Sri.Palled Ravindra Jadiyahappa – transferred) (ON REQUEST)
45	Sri.Nagesh Korga Moger	III Addl. Senior Civil Judge, Vijayapura.	II Addl. Senior Civil Judge, Vijayapura. (Vice Sri.Gudi Vasudev Radhakant – transferred)
46	Smt. Fairoza Hanifsab Ukkali	Addl. Senior Civil Judge and JMFC., Gubbi, Tumakuru District.	Senior Civil Judge and JMFC., Gubbi, Tumakuru District. (Vice Sri.Laxman Ramu Kurane – transferred)
47	Sri. Mahantesh Sangappa Dargad	II Addl. Senior Civil Judge, Bagalkot.	III Addl. Judge, Court of Small Causes, Bengaluru City. (Vice Sri.Veeranna Somashekara – transferred) (ON REQUEST)
48	Sri.Lokesha	II Addl. Senior Civil Judge and JMFC., Chikkaballapura.	Senior Civil Judge and CJM, Chikkaballapura. (Vacant Court)

49	Sri. Parameshwara P.J.	Senior Civil Judge and JMFC, Pavagada, Tumakuru District.	Addl. Senior Civil Judge, Srirangapatna, Mandya District. (Vice Smt.G.S.Praseela Kumari – transferred)
50	Smt.Bhavani L.J.	Addl. Senior Civil Judge and JMFC., Chamarajanagar.	Senior Civil Judge and CJM, Chamarajanagar. (Vice Sri. Nandeasha R.P. – transferred)

PART-B

The following Civil Judges who have been promoted to officiate as Senior Civil Judges are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
1	Smt.Sujata Sidagouda Patil	Prl. Civil Judge and JMFC, Sirsi. U.K.Karwar District.	Prl. Senior Civil Judge and CJM, Bagalkot. (Vacant Court)
2	Sri.Shankara.K.M.	II Civil Judge and JMFC, Mysuru.	Addl. Senior Civil Judge and JMFC, Hunsur, Mysuru District. (Vacant Court)
3	Smt.Lavanya H.N.	Prl. Civil Judge and JMFC, Kundapur. Udupi district.	Addl. Senior Civil Judge, Udupi. (Vice Vivekananda Shivaram Pandit – transferred)

4	Sri.Raghavendra R.	Prl. Civil Judge and JMFC II Court, Bidar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bidar. (Newly Created Post)
5	Sri.R.Chandrappa Honnur	Civil Judge and JMFC, Saundatti, Belagavi District.	II Addl. Senior Civil Judge and JMFC., Gokak, Belagavi District. (Vacant Court)
6	Sri.Chandragouda Shivangouda Shivangoudra	JMFC II Court, Mysuru.	Addl. Senior Civil Judge and JMFC., Hosapete, Ballari District. (Vacant Court)
7	Sri.Manohara.M.	Deputy Registrar, City Civil Court, Bengaluru City.	IX Addl. Chief Metropolitan Magistrate, Bengaluru (Vacant Court)
8	Sri.Vijayakumar Kannur	Civil Judge and JMFC, Koppal.	III Addl. Senior Civil Judge and JMFC., Davanagere. (Vice Sri. Irappanna Pavadi Naik – transferred)
9	Smt.Noorunnisa	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District.	II Addl. Senior Civil Judge and JMFC., Udupi. (Newly Created Court)
10	Smt.Kumari Sujatha	Prl. Civil Judge and JMFC, Dharwad.	Senior Civil Judge and JMFC, Shiggaon, Haveri District. (Newly Created Court)
11	Sri.Venkatesha Naik.V.	Addl. Civil Judge and JMFC, Bailhongal Belagavi District.	Senior Civil Judge, Hukkeri, Belagavi District. (Vacant Court)

12	Sri.Abdul Khader	Prl. Civil Judge and JMFC, Malur, Kolar District.	Judge, Court of Small Causes, Bengaluru City. (Vacant Court)
13	Sri.Mahammad Anwar Hussan Mogalani	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District.	I Addl. Senior Civil Judge, Bagalkot. (Vacant Court)
14	Smt.Shakunthala. S.	Prl. Civil Judge and JMFC, Chintamani, Chikkaballapura District.	III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Newly Created Court)
15	Sri.R.Natesha	Addl. Civil Judge and JMFC, Chintamani, Chikkaballapura District.	IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Newly Created Court)
16	Sri.Ravindra Laxman Honole	Civil Judge and JMFC, Banahatti, Bagalkot District.	II Addl. Senior Civil Judge, Bagalkot. (Vice Sri. Mahantesh Sangappa Dargad – transferred)
17	Smt.Roopa.K.	Metropolitan Magistrate (Traffic Court-II), Bengaluru City.	XXVI Addl. Chief Metropolitan Magistrate, Bengaluru (Vacant Court)
18	Sri.Yamnoorappa Kanakappa Benal	Civil Judge and JMFC, Harapanahalli, Davanagere District.	Senior Civil Judge and JMFC, Harihar, Davanagere District. (Vice Smt.E.Chandrakala – transferred)
19	Sri.Bhola Pandit	Prl. Civil Judge, Vijayapura.	Addl. Senior Civil Judge, Haveri. (Vice Smt. Yasmin Parveen Ladkhan – transferred)
20	Sri.C.Veera-bhadraiah	Civil Judge and JMFC, Hukkeri, Belagavi District.	Prl. Senior Civil Judge, Saundatti, Belagavi District. (Vice Smt. Shirin Javeed Ansari-transferred)

21	Sri.Basavarajappa K.M.	Civil Judge and JMFC, Krishnarajapet, Mandya District.	Senior Civil Judge and JMFC, Krishnarajanagar, Mysuru District. (Vacant Court)
22	Sri.Arvind Saibanna Hagaragi	Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District.	Senior Civil Judge and JMFC, Indi, Vijayapura District. (Vice Sri. Prabhakara Rao – transferred)
23	Smt.Sarvamangala K.M.	Prl. Civil Judge and JMFC, Harihar, Davanagere District.	II Addl. Senior Civil Judge, Ballari. (Vice Sri. Mahamed Imthiyaz Ahmed – transferred)
24	Sri.Prabhu Neelachari Badiger	Civil Judge and JMFC, Yadgir.	Senior Civil Judge and JMFC, Shahapur Yadgir District. (Vacant Court)
25	Smt.Aruna Kumari.A.	Civil Judge and JMFC, Moodbidri, Chikkamangaluru District.	II Addl. Senior Civil Judge and JMFC., Chikkamagaluru. (Vice Sri.N.M.Ramesh – transferred)
26	Smt.Sujatha Suvarna .B.	Civil Judge and JMFC, Bangarpet, Kolar District.	Senior Civil Judge and JMFC., Mulbagal, Kolar District. (Newly Created Court)
27	Sri.Santhosh S.Kunder	JMFC II Court, Mangaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu-Madikeri. (Vacant Post)
28	Sri.Nitin Yeshwanth Rao	Prl. Civil Judge and JMFC, Nelamangala. Bengaluru Rural District.	Senior Civil Judge and JMFC., Kudligi. Ballari District. (Vacant Court)

29	Sri.Madhusudhan D.K.	Civil Judge and JMFC, Yelandur, Chamarajanagar District.	Addl. Senior Civil Judge and JMFC., Chamarajanagar. (Vice Smt.Bhavani L.J. – transferred)
30	Smt.Rajashwari J.Puranik	Prl. Civil Judge and JMFC, Khanapur, Belagavi District.	Senior Civil Judge and JMFC., Nippani, Belagavi District. (Newly Created Court)
31	Sri.Saravanan. S.	Prl. Civil Judge and JMFC, Hosadurga, Chitradurga District.	III Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District. (Newly Created Court)
32	Sri.Lakshmikanth Janakiram Miskin	Civil Judge and JMFC, Indi, Vijayapura District.	Senior Civil Judge and JMFC., Lingasugur, Raichur District. (Vice Sri.Vijaya Kumara – transferred)
33	Smt.Prema Vasantao Pawar	Civil Judge and JMFC, Honnali, Davanagere District.	Senior Civil Judge and JMFC., Holalkere, Chitradurga District. (Vacant Court)
34	Sri.Prakash C.D.	Prl. Civil Judge, Bantwal, D.K.Mangaluru.	Senior Civil Judge, Aland, Kalaburagi District. (Vacant Court)
35	Sri.Manjunatha. K.P.	Civil Judge and JMFC, Hirekerur, Haveri District.	XVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri.Rajesh Karnam K – transferred)
36	Sri.Raghavendra Shettigar	Civil Judge and JMFC, Soraba, Shivamogga District	Addl. Senior Civil Judge and JMFC., Gubbi, Tumakuru District. (Vice Smt. Fairoza Hanifsab Ukkali – transferred)

37	Sri.Malakari Ramappa Wadeyar	Addl. Civil Judge and JMFC, Dharwad.	Senior Civil Judge and JMFC, Laxmeshwar, Gadag District. (Newly Created Court)
38	Sri.Satish S.T.	Prl. Civil Judge and JMFC, Belthangady, D.K.Mangaluru District.	Senior Civil Judge and JMFC, Tiptur, Tumakuru District. (Vacant Court)
39	Sri.Varadaraj B.	Prl. Civil Judge and JMFC, Maddur. Mandya District.	II Addl. Senior Civil Judge and JMFC., Ramanagara. (Newly Created Court)
40	Sri.Shridhara.M.	Prl. Civil Judge, Belagavi.	XXIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Shivappa Gangappa Salagare – transferred)
41	Sri.V.Hanu- manthappa	Prl. Civil Judge and JMFC II Court, Madikeri.	Senior Civil Judge and JMFC, Pavagada, Tumakuru District. (Vice Sri. Para- meshwara P.J.- transferred)
42	Smt.Bharathi.M.	Prl. Civil Judge and JMFC, Malavalli. Mandya District.	Addl. Senior Civil Judge and JMFC.,Pandavapura, Mandya District. (Vice Sri. B.K.Ravi- kantha – transferred)
43	Smt.Latha Devi. G.A.	Metropolitan Magistrate (Traffic Court-I), Bengaluru City.	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Prithviraj Vernekar–transferred)

44	Smt.Anitha	Prl. Civil Judge and JMFC, Kadur, Chikkamangalur District.	Senior Civil Judge and JMFC., Narasimharajapura, Chikkamagaluru District. (Newly Created Court)
45	Smt.Jayalakshmi. N.B.	Prl. Civil Judge and JMFC, Kollegal, Chamarajanagar District.	Senior Civil Judge and JMFC, Nagamangala, Mandya District. (Vacant Court)
46	Sri.Shrinivas H.Budarpur	Addl. Civil Judge, Malur. Kolar District.	Addl. Senior Civil Judge and JMFC., Chikkaballapura. (Vice Sri.H.Devaraju - transferred)
47	Sri.Shashidhara Mudukana Gowda	Civil Judge and JMFC, Turuvekere, Tumakuru District.	Senior Civil Judge, Belur, Hassan District. (Vacant Court)
48	Smt.Bharati Shivaputra Rayannawar	Prl. Civil Judge and JMFC, Devanahalli, Bengaluru Rural District.	I Addl. Judge, Court of Small Causes, Bengaluru City (Vacant Court)
49	Smt.Sunitha	Civil Judge and JMFC, Sakleshpur, Hassan District.	Senior Civil Judge and JMFC, Sirsi, U.K.Karwar District. (Vacant Court)
50	Sri.Prakash .V.	Civil Judge and JMFC, Koratagere, Tumakuru District.	III Addl. Chief Metropolitan Magistrate, Bengaluru (Vacant Court)
51	Smt.Niveditha T.M.	Assistant Secretary, Karnataka State Legal Services Authority, Bengaluru. (ON REPATRIATION)	II Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)

52	Sri.Chandra-shekhar B.C.	Civil Judge and JMFC, Shikaripur, Shivamogga District.	Senior Civil Judge and JMFC, Hagaribommanahalli, Ballari District. (Vacant Court)
53	Sri.Kumara .S.	Prl. Civil Judge and JMFC, Hosapete, Ballari District.	Senior Civil Judge and CJM, Koppal. (Vice Sri. T.Shrinivasa – transferred)
54	Smt.Shantala Ramesh Dodwad	Prl. Civil Judge and JMFC, Ramanagara.	IV Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)
55	Smt.Uma. K.	JMFC IV Court, Mangaluru.	VI Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)
56	Sri.Siddaram	Prl. Civil Judge, Bengaluru Rural District, Bengaluru.	XI Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)
57	Smt.Harini M.S.	Prl. Civil Judge and JMFC, Srinivasapura, Kolar District.	II Addl. Senior Civil Judge and JMFC, Hassan. (Vice Sri. Vijayakumar Rai. B. – transferred)
58	Smt.Anupama D.	Civil Judge and JMFC., Chikkaballapura.	Senior Civil Judge and JMFC, Malur, Kolar District. (Vacant Court)
59	Smt.Anitha H.V.	Prl. Civil Judge, Mandya.	XII Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)

60	Smt.Geethamani	Prl. Civil Judge and JMFC, Kanakapura, Bengaluru Rural District.	XIV Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)
61	Sri.Venkateshappa V.	Prl. Civil Judge and JMFC, Raibag, Belagavi District.	Addl. Senior Civil Judge and JMFC., Athani, Belagavi District. (Sri. Shankara M. Jalawadi – transferred)
62	Sri.M.Mahesh Babu	Special JMFC (Sales Tax), Bengaluru City.	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
63	Smt.Sharadadevi C.Hatti	Prl. Civil Judge and JMFC, Kumta, U.K.Karwar District.	Addl. Senior Civil Judge and JMFC., Hangal, Haveri District. (Vacant Court)
64	Sri.Dyavappa S.B.	Prl. Civil Judge and JMFC, Doddaballapur, Bengaluru Rural District.	XV Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)
65	Smt.Bankapur Parveen. Abdulhameed	I Addl. Civil Judge and JMFC I Court, Vijayapura.	III Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Nagesh Korga Moger – transferred)
66	Smt.Sharmila S.	Prl. Civil Judge and JMFC, Nanjangud, Mysuru District.	XVII Addl. Judge, Court of Small Causes-cum-Addl. C.M.M., Bengaluru City. (Vacant Court)

67	Sri.Raju.M.	Prl. Civil Judge and JMFC II Court, Chikkamagaluru.	Senior Civil Judge, Kadur, Chikkamagaluru District. (Vice Sri.N.S.Ankasadoddi – transferred)
68	Sri.Venkatappa. B.	Assistant Registrar, Karnataka Lokayuktha, Bengaluru. (ON REPATRIATION)	XX Addl. Judge, Court of Small Causes-cum-XVIII Addl. CMM, Bengaluru City. (Vacant Court)
69	Sri.B.Siddaraju	Registrar, Court of Small Causes, Bengaluru City.	XLII Addl. Chief Metropolitan Magistrate, Bengaluru. (Vice Sri.Annugouda V. Patil – transferred)
70	Smt.Undi Manjula Shivappa	JMFC I Court, Hubballi, Dharwad District.	Senior Civil Judge and JMFC., Harapanahalli, Davanagere District. (Vice Sri.Sreenivasa - transferred)
71	Sri.Prakash Arjun Banasode	Civil Judge and JMFC, Chittapur, Kalaburagi District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Yadgir (Newly Created Post)
72	Sri.Mallikarjun Ishwarappa Kamatagi	Assistant Registrar, Karnataka Lokayuktha, Bengaluru. (ON REPATRIATION)	XXIV Addl. Judge, Court of Small Causes-cum-XXII Addl. CMM, Bengaluru City. (Vacant Court)
73	Sri.Eshwara	Civil Judge and JMFC, Aurad, Bidar District.	III Addl. Senior Civil Judge and JMFC., Raichur. (Newly Created Court)

74	Sri.Kamalaksha.D.	Civil Judge and JMFC, Shiggaon, Haveri District.	LVIII Addl. Chief Metropolitan Magistrate, Bengaluru (Vacant Court)
75	Smt.Nagamma Mahadevappa Ichchangi	Addl. Civil Judge and JMFC., Kanakapura, Bengaluru Rural District.	XI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
76	Smt.Champaka	JMFC II Court, Belagavi.	XVIII Addl. Judge, Court of Small Causes, Bengaluru City. (Vacant Court)
77	Smt.Tayyaba Sultana	Prl. Civil Judge and JMFC, Shahapur, Yadgir District.	II Addl. Senior Civil Judge and JMFC., Chikkaballapura. (Vice Sri.Lokesha – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-
(P.N.DESAI)
REGISTRAR GENERAL I/c

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City and all the Prl. District and Sessions Judges working in the State.
2. The Officers at Sl.Nos.1 to 6, 8, 10 to 12, 14, 16, 20, 28, 29, 34, 40, 44, 45, 48 and 49 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.

3. The Officers at Sl.Nos.13, 15, 18, 19, 23, 25, 26, 30, 35, 36, 38, 39, 41, 42 and 43 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts immediately.
4. The Officers at Sl.Nos.7, 9, 17, 21, 22, 24, 27, 31, 32, 33, 37, 46, 47 and 50 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts only after relieved of their predecessors and then proceed to take charge of their new posts immediately.
5. The Officers at Sl.Nos. 1 to 3, 5 to 7, 9 to 15, 17, 18, 21, 24, 26, 28, 30 to 34, 37 to 39, 41 to 45, 47 to 50, 52, 54 to 56, 58 to 67, 70, and 73 to 77 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.
6. The Officers at Sl.Nos. 4, 27 and 71 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts immediately.
7. The Officers at Sl.Nos. 51, 68 and 72 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts immediately.
8. The Officers at Sl.Nos.8, 16, 19, 20, 22, 23, 25, 29, 35, 36, 40, 46, 53, 57 and 69 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts only after relieved of their predecessors and then proceed to take charge of their new posts immediately.
9. The Courts concerned.
10. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Infrastructure and Maintenance)/ Registrar (Computers)/ Registrar (Recruitment)/ Registrar (Admn.)/Registrar (Review and Statistics) and Secretary to the Hon'ble Acting Chief Justice.

11. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
12. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
13. The J.R.-cum-P.S. to the Hon'ble Acting Chief Justice.
14. All the Private Secretaries to the Hon'ble Judges.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The Accountant General in Karnataka, Bengaluru.
19. The Director, Karnataka Judicial Academy, Bengaluru.
20. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
21. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H. Siddaiah Road, Bengaluru.
22. The Director, Arbitration Center-Karnataka, III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
23. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
24. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
25. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/LCBS/HCL/LCA-I, II and III, Branches of this office.
26. Spare copies.

Sd/-
Registrar General I/c